

LOK SABHA
UNSTARRED QUESTION NO. 49
TO BE ANSWERED ON 03.02.2020
City Gas Distribution Network in Kerala

49. ADV. ADOOR PRAKASH:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has considered the proposal for extending City Gas Distribution Networks to more districts in Kerala, if so, the details thereof and the decision taken thereon; and

(b) the present status of the ongoing works of City Gas Distribution in the State?

ANSWER

पेट्रो लयम और प्राकृतिक गैस मंत्री
(श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) & (b) : Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability.

PNGRB has authorized 6 GAs for development of CGD networks in Kerala namely Ernakulam District GA, Kozhikode & Wayanad Districts GA, Malappuram District GA, Palakkad & Thrissur Districts GA, and Alapuzha, Kollam & Thiruvananthapuram Districts GA in Kerala and Kannur, Kasargod & Mahe Districts GA in Kerala & Puducherry.

In Ernakulam District GA, at present 7 CNG stations have been installed and approximately 40,700 PNG domestic connections have been provided.
